



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,20th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**

1	<a href="#">WA/90/2024</a> FIXED	UNION OF INDIA <b>Versus</b> SHRI LALCHHUANAWMA HRASHEL AND 759 OTHERS E	MR. R K D CHOUDHURY DY.S.G.I.	MR. S DAS, (R-1 to 760)
2	<a href="#">WA/5/2025</a> FIXED	GAURAV UPADHYAY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM G. GOSWAMI MR H K NATH MR J BORAH SC, WPT AND BC FOR CAVEATOR
3	<b>WITH</b> <a href="#">WA/388/2022</a>	GAURAV UPADHYAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANIAR	MR. K GOSWAMI (R6) MR. P HAZARIKA (R-5) R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH (R-5) P. BORAH (R-5) SC, WPT AND BC

**HEARING**

4	<a href="#">WA/185/2017</a> CAVT. NO. 512/17 FIXED	THE STATE OF ASSAM AND ANR. <b>Versus</b> ON THE DEATH OF SRI ANANTA RAM NATH, HIS LEGAL HEIRS AND 25 ORS.	MR.Y DOLOI MR P S DEKA MR.N DEKA MR.D BARUAH	MR.M SARMA(R-25) MS.I GOHAIN(R-25) MR. A CHAMUAH MR.P K BHUYAN FOR CAVEATOR MR.C P SHARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/3939/2017</a> <b>in</b> <a href="#">WA/185/2017</a>	SHRI ANANTA RAM NATH and 17 ORS <b>Versus</b> THE STATE OF ASSAM and 9 ORS	MR. A CHAMUAH MR.C P SHARMA	GA, ASSAM
5	<b>WITH</b> <a href="#">WA/208/2017</a>	THE STATE OF ASSAM and ANR <b>Versus</b> ON THE DEATH OF DEBEN CHANDRA NATH, HIS LEGAL HEIRS REPRESENTING	MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA FOR CAVEATOR

	<b>WITH</b> <a href="#">I.A.(Civil)/3959/2017</a> in WA/208/2017	SHRI DEBEN CHANDRA NATH and 38 ORS <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. A CHAMUAH MR.P K BHUYAN MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	GA, ASSAM MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI
6	<a href="#">WA/268/2023</a> CAVT. NO.07442/023,	BANABINA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH SC, FINANCE SC, GHC
7	<a href="#">WA/460/2023</a> FIXED	MALABIKA DHAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. H	MR. K SARMA MR. S BORUAH	MR. S C KEYAL MR H GUPTA MR. A CHETIA (R-6) DY.S.G.I. SC, REVENUE SC, GHC SC, FINANCE
8	<a href="#">WP(C)/2260/2023</a> FIXED	DINENDRA BISWAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	
9	<a href="#">ITA/10/2024</a>	COMMISSIONER OF INCOME TAX (TDS), NER <b>Versus</b> RAMKY ECI JV	MR. S CHETIA	
10	<a href="#">WA/51/2024</a>	CHIEF SECRETARY GOVT OF ASSAM <b>Versus</b> BIKASH TALUKDAR AND OTHER	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (r-1) MS CHITRALEKHA DAS (r-1) MS K BARMAN (r-1) MS. D. DEVI (r-1)
11	<a href="#">WA/52/2024</a> B/O	AMULYA PRASAD SAIKIA <b>Versus</b> RUPALI NARAH AND 7 ORS. B	MR. P MAHANTA MR. R B GOHAIN MS P BORA MS C DAS	SC, ELEM. EDU GA, ASSAM MR. B K DAS MR. D DEKA (R-7) FOR CAVEATOR
12	<a href="#">WA/76/2024</a> CAVT. NO.00682/024,	THE STATE OF ASSAM AND ANR. <b>Versus</b> LOHORI DAS AND 3 OTHERS	MR. R MAZUMDAR SC, EDU	SC, RMSA DR. B AHMED (R-1) MR. P K ROYCHOUDHURY (R-1) MR. N HAQUE (R-1) MR K UDDIN (R-1) MR. A K AZAD (R-1) MR M HUSSAIN (R-1) MS. M D BORAH FOR CAVEATOR
13	<a href="#">WA/77/2024</a>	FOOD CORPORATION OF INDIA AND 3 ORS. <b>Versus</b> SAIFUR RAJA CHOUDHURY	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. N DHAR MR. T U LASKAR MS. U BARUAH
14	<a href="#">WA/86/2024</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> SHARIFUL ISLAM AKAND AND 4 ORS.	MR. D NATH SR. GA, ASSAM	MR. M HUSSAIN (R-1) MR. L R MAZUMDER MR. A Z AHMED (R-1)
15	<a href="#">WA/95/2024</a> B/O	Union Of India And 4 Ors <b>Versus</b> Shri Chandan Rai	C.G.C.	MR. R MAZUMDAR MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI
16	<a href="#">WA/126/2024</a>	THE SECRETARY TO THE GOVT. OF ASSAM AND 2 ORS. <b>Versus</b> ASARFUL ISLAM AND 3 ORS	SC, EDU	MR. A M AHMED (R-1) B DAS(R-1)
17	<b>WITH</b> <a href="#">WA/50/2024</a>	STATE OF ASSAM AND ANR. <b>Versus</b> MITHUN ROY AND 5 ORS.	MR. D NATH SR. GA, ASSAM	MR. I H SAIKIA (R-1) MR. B BORAH (R-1) MR. K KALITA (R-1) MR. M R CHOUDHURY (R-1) MS L HMAR (R-1)

18	<b>WITH</b> <a href="#">WA/57/2024</a>	STATE OF ASSAM AND ANR. <b>Versus</b> NAVANITA GOGOI AND OTHER	MR. D NATH SR. GA, ASSAM	MR. J I BORBHUIYA (R1) MR A HOSSAIN (R1)
19	<b>WITH</b> <a href="#">WA/59/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> SHEIKH MD.SAIDUL ISLAM AND 4 ORS	MR. D NATH SR. GA, ASSAM	MR G SARMA MR. K R PATGIRI (r-1) MS. D. DEVI (r-1)
20	<b>WITH</b> <a href="#">WA/75/2024</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> GAUTAM DAS AND 2 ORS	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (r-1) MS CHITRALEKHA DAS (r-1) MS K BARMAN (r-1) MS. D. DEVI (r-1)
21	<b>WITH</b> <a href="#">WA/78/2024</a>	STATE OF ASSAM AND ANR. <b>Versus</b> SARASWATI SINHA AND 5 ORS.	MR. D NATH MR. D NATH SR. GA, ASSAM	MR. M KHAN MS J AKTAR (R-1)
22	<b>WITH</b> <a href="#">WA/79/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> MEHBUB ALAM MAZUMDER AND 5 ORS.	MR. D NATH SR. GA, ASSAM	
23	<b>WITH</b> <a href="#">WA/80/2024</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> BHASKAR KONWAR AND 4 ORS.	MR. D NATH MR. D NATH SR. GA, ASSAM	MR. M KHAN MS J AKTAR (R-1)
24	<b>WITH</b> <a href="#">WA/82/2024</a>	THE STATE OF ASSAM AND ANR <b>Versus</b> KAMAL DIHINGIA AND 3 ORS.	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (r-1) MS CHITRALEKHA DAS (r-1) MS K BARMAN (r-1)
25	<b>WITH</b> <a href="#">WA/83/2024</a>	STATE OF ASSAM AND ANR. <b>Versus</b> MISS KIRAN MUDOI AND 5 ORS.	MR. D NATH SR. GA, ASSAM	MR. N HAQUE (r-1) MR. A K AZAD (r-1) MR M HUSSAIN (r-1)
26	<b>WITH</b> <a href="#">WA/85/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> SRI DEEPAL DEY AND 4 ORS.	MR. D NATH SR. GA, ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN
27	<b>WITH</b> <a href="#">WA/98/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> MALIN NATH AND 7 ORS.	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (r-1) MS CHITRALEKHA DAS (r-1) MS K BARMAN (r-1) MS. D. DEVI (r-1)
28	<b>WITH</b> <a href="#">WA/103/2024</a>	STATE OF ASSAM AND ANR <b>Versus</b> KASHMIRI DEKA AND 5 ORS.	MR. D NATH SR. GA, ASSAM	MR M TALUKDAR(R-1) MR. K R PATGIRI MR G SARMA(R-1) MS. D. DEVI(R-1)
29	<b>WITH</b> <a href="#">WA/104/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> JITU DAS AND 3 ORS	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (R-1) MR. B GOGOI
30	<b>WITH</b> <a href="#">WA/123/2024</a>	CHIEF SECRETARY TO THE GOVT. OF ASSAM <b>Versus</b> PANKAJ PHUKAN AND 6 ORS.	MR. D NATH SR. GA, ASSAM	MR. M KALITA(R-1) MR. N M DAS(R-1) MR. J HATIMURIA(R-1)
31	<b>WITH</b> <a href="#">WA/125/2024</a>	STATE OF ASSAM AND 4 OTHERS <b>Versus</b> MAMIDUL HASSAN AND ANR.	SR. GA, ASSAM	MR S M ABDULLAH P(R-1) MS F HUSSAIN(R-1) MR. N HOSSAIN(R-1) MR S H SIKDAR (R-1) MR. J ALI(R-1)
32	<b>WITH</b> <a href="#">WA/130/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> BEDABROT SAIKIA AND 5 OTHERS	MR. D NATH SR. GA, ASSAM	MR R S CHAUHAN (R-1)

33	<b>WITH</b> <a href="#">WA/133/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> DILSHAD AHMED LASKAR AND 5 ORS	MR. D NATH SR, GA, ASSAM	MR H R A CHOUDHURY (r-1) MR F U BARBHUIYA (r-1) MS S DAS (r-1)
34	<b>WITH</b> <a href="#">WA/146/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> CHUITY BAISHYA AND 5 OTHERS	MR. D NATH SR. GA, ASSAM	DR. P K GOSWAMI (R-1) MR A BARMAN (R-1)
35	<b>WITH</b> <a href="#">WA/153/2024</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> BABUL DAS AND 4 ORS.	MR. D NATH	MR. B K GOGOI
36	<b>WITH</b> <a href="#">WA/156/2024</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> DEBNANDA BHARALI AND 5 ORS.	MR. D NATH	MR. D P CHALIHA
37	<b>WITH</b> <a href="#">WA/200/2024</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> PRANJIT SARMAH AND 7 ORS.	MR. D NATH SR. GA, ASSAM	
38	<b>WITH</b> <a href="#">WA/224/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> BIKRAM NATH AND ORS.	MR. D NATH SR. GA, ASSAM	MR. C BORUAH (R-1) MR A BORUAH (R-1)
39	<b>WITH</b> <a href="#">WA/230/2024</a>	THE STATE OF ASSAM <b>Versus</b> DEBASHREE TAID AND 2 ORS	MR. N J KHATANIAR SC, EDU	MR. J I BORBHUIYA (R-1) MR. L MOHAN (R-1) MR A HOSSAIN (R-1)
40	<b>WITH</b> <a href="#">WA/243/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> KESHAB KUMAR CHETRY AND 5 ORS.	MR. D NATH SR. GA, ASSAM	MR. M KHAN (R-1) MS J AKTAR (R-1)
41	<b>WITH</b> <a href="#">WA/244/2024</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> KHANIN HALOI AND 2 ORS.	MR. N J KHATANIAR	
42	<b>WITH</b> <a href="#">WA/265/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> SUHEL ALOM CHOUDHURY	MR. D NATH SR. GA, ASSAM	MS S R MAZARBHUIYA(R-1) MS A BEGUM(R-1)
43	<b>WITH</b> <a href="#">WA/322/2024</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> SAIFUL ISLAM AND 3 ORS.	MR. N J KHATANIAR SC, EDU	GA, ASSAM MS J AKTAR (r-1) K MAINUDDIN (r-1)

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR B D DAS	12-03-2025	To	21-03-2025
5)	MR. S K SINHA	10-03-2025	To	20-03-2025
6)	MR. J P SHARMA	08-03-2025	To	25-03-2025
7)	MD. H BHUYAN	11-03-2025	To	30-04-2025
8)	MS S DAS	11-03-2025	To	21-03-2025
9)	MS. S SARMA	20-03-2025	To	21-03-2025
10)	MR I RAFIQUE	14-03-2025	To	04-04-2025
11)	MS. B BHUYAN	17-03-2025	To	21-03-2025
12)	MS. S G BARUAH	17-03-2025	To	21-03-2025
13)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
14)	MR. A K DAS	18-03-2025	To	01-05-2025

15)	MR D BARUAH	20-03-2025	To	29-03-2025
16)	MR. M K CHOUDHURY	20-03-2025	To	20-03-2025
17)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
18)	MR. DITUL DAS	19-03-2025	To	20-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6976/2024</a> FIXED	M/S. R.B. ENTERPRISES <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR B P SARMAH B SAHA	MR M R ADHIKARI (C.G.C) DY.S.G.I.
<b>ADMISSION</b>				
2	<a href="#">WP(C)/1003/2025</a> FIXED	KADOM TERANGPI <b>Versus</b> THE UNION OF INDIA	MR B P BORAH MR. U S BORA MR P J DUTTA	GA, ASSAM MRS. R DEVI (C.G.C.) DY.S.G.I. SC, K A A C SC, PCB SC, FOREST
3	<b>WITH</b> <a href="#">WP(C)/1009/2025</a>	BRONSON TERANG <b>Versus</b> THE UNION OF INDIA AND 15 ORS.	MR B P BORAH MR. U S BORA MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	GA, ASSAM MRS. R DEVI (C.G.C.) DY.S.G.I. SC, PCB SC, FOREST SC, K A A C
4	<a href="#">WP(C)/1140/2025</a> FIXED	LUITPAR BUILDERS AND DEVELOPERS PVT LTD <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MRS. P GOSWAMI	SC, G M D A
<b>ORDERS</b>				
5	<a href="#">WP(C)/1310/2024</a> FIXED	M/S JINKU ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. B SHARMA MR. K BORUAH MS P DAS MS. P BORAH S SHARMA	GA, ASSAM SC, HANDLOOM AND TEXTILE

**HEARING**

6	<a href="#">WP(C)/539/2018</a> PART-HEARD, WITH WP(C)/724/2009 (D/O), WP(C)/1103/2009 (D/O)	MUSHARRAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED GA, ASSAM MR. P J PHUKAN MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	<b>WITH</b> <a href="#">L.A.(Civil)/3087/2018</a> <b>in</b> WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED <b>Versus</b> SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
7	<a href="#">WP(C)/2933/2020</a> PART-HEARD, WITH LCR, WITH AFFIDAVIT FILE, FIXED, WITH CAVT. 246/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. K R BOROOAH	MR. L C DEY MR H Dey ASSTT.S.G.I.
8	<a href="#">WP(C)/4455/2015</a> WITH LCR, FIXED	THE UNION OF INDIA <b>Versus</b> THE WORKMEN REPRESENTED BY THE GENERAL SECY.,	MSB DEVI MR.B K DAS MS.R R BORAH MR.H P NEOG	
9	<a href="#">WP(C)/6758/2017</a> FIXED	MANAGEMENT, KELLYDEN TEA ESTATE <b>Versus</b> SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR. R B PHOOKAN MR.N SARMA R SARMAH MS M KAKOTY MR K J HAZARIKA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR B D DAS	12-03-2025	To	21-03-2025
5)	MR. S K SINHA	10-03-2025	To	20-03-2025
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7)	MD. H BHUYAN	11-03-2025	To	30-04-2025
8)	MS S DAS	11-03-2025	To	21-03-2025
9)	MS. S SARMA	20-03-2025	To	21-03-2025
10)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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16)	MR. M K CHOUDHURY	20-03-2025	To	20-03-2025
17)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
18)	MR. DITUL DAS	19-03-2025	To	20-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>			
1 <a href="#">WP(C)/2305/2020</a> WITH LCR	JOBEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR H BETALA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 <a href="#">WP(C)/2493/2020</a> WITH LCR	KAJIM ALI @ KAJIMUDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 <a href="#">WP(C)/2502/2020</a> WITH LCR	MD. ISLAMUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 <a href="#">WP(C)/2620/2020</a> WITH LCR	KADBHANU NESSA @ KADBHANU BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA J U AHMED MR S R NAWAZ MR S A REEYAZ	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5 <a href="#">WP(C)/2808/2020</a> WITH LCR	ASIA KHATUN BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6 <a href="#">WP(C)/3861/2023</a> WITH LCR	MAHAMMAD ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MS. D GHOSH MS N DEKA MR. S I TALUKDAR MS H BETALA MS M SARMA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T



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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR B D DAS	12-03-2025	To	21-03-2025
5)	MR. S K SINHA	10-03-2025	To	20-03-2025
6)	MR. J P SHARMA	08-03-2025	To	25-03-2025
7)	MD. H BHUYAN	11-03-2025	To	30-04-2025
8)	MS S DAS	11-03-2025	To	21-03-2025
9)	MS. S SARMA	20-03-2025	To	21-03-2025
10)	MR I RAFIQUE	14-03-2025	To	04-04-2025
11)	MS. B BHUYAN	17-03-2025	To	21-03-2025
12)	MS. S G BARUAH	17-03-2025	To	21-03-2025
13)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
14)	MR. A K DAS	18-03-2025	To	01-05-2025
15)	MR D BARUAH	20-03-2025	To	29-03-2025
16)	MR. M K CHOUDHURY	20-03-2025	To	20-03-2025
17)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
18)	MR. DITUL DAS	19-03-2025	To	20-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,20th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./428/2025</a> FIXED	RAJIB RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR C V INTONG	PP, ASSAM
2	<a href="#">Bail Appln./430/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	BISHAL PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MR. P DAS MR. M S HUSSAIN	PP, ASSAM
3	<b>WITH</b> <a href="#">Bail Appln./3801/2024</a>	SUMI BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN MS. H HAZARIKA	PP, ASSAM
4	<a href="#">Bail Appln./506/2025</a> WITH CASE RECORD(SCANNED COPY) , FIXED	RAJESH MISHRA <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
5	<a href="#">Bail Appln./525/2025</a> FIXED	MOHOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
6	<b>WITH</b> <a href="#">Bail Appln./752/2025</a>	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL MS. F BEGUM	PP, ASSAM
7	<a href="#">Bail Appln./531/2025</a> FIXED	BIBHAN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI MR P TALUKDAR	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
8	<a href="#">Bail Appln./596/2025</a> FIXED	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM	PP, ASSAM
9	<a href="#">Bail Appln./683/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	JOYNAL HUSSEN ALIAS JOYNAL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR MR. R A MAZUMDER MS A MAJUMDER	PP, ASSAM
10	<b>WITH</b> <a href="#">Bail Appln./643/2025</a> WITH CASE DIARY(SCANNED COPY)	JOYNAL HUSSEN @ JOYNAL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN	PP, ASSAM
11	<a href="#">Bail Appln./717/2025</a> FIXED	ABDUL HASINUR ALIAS HASINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM A A AHMED	PP, ASSAM

**BAIL HEARING**

12	<a href="#">AB/3022/2024</a> WITH CASE RECORDS(SCANNED COPY), FIXED	JABIR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	MR. K MIRA (R-2) PP, ASSAM
13	<a href="#">AB/3026/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJIB ALI @ RAKEB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R RAJKHOWA B KHAKHLARY S AHMED MS P GOGOI U SWARGIARY	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
14	<a href="#">AB/3107/2024</a> FIXED	RAJMAMUD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MS R BEGUM	MR. M RAHMAN, (R-2) MR. M RAHMAN, (R-2) PP, ASSAM
15	<a href="#">AB/3350/2024</a> FIXED	AKTABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
16	<a href="#">AB/209/2025</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	RUMA CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL	PP, ASSAM
17	<a href="#">AB/342/2025</a> WITH OFFICE NOTE, FIXED	JAHANGGIR ALOM @ JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
18	<a href="#">AB/344/2025</a> FIXED	SORFOT ALI <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
19	<a href="#">AB/464/2025</a> FIXED	HASMOD ALI @ HASH <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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18)	MR. DITUL DAS	19-03-2025	To	20-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1324/2025</a> FIXED	NAZMUL HASAN, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N ISLAM MS. L WAJEEDA MR R I BHUYAN	SC, ELEM. EDU GA, ASSAM
2	<a href="#">WP(C)/1366/2025</a> FIXED	BENIAMIN NURULLAH <b>Versus</b> THE CHAIRMAN (REGIONAL ADVISORY BOARD, GUWAHATI REGION), KENDRIYA VIDYALAYA SANGTHAN AND 3 ORS.	MR F Z MAZUMDER	SC, KVS
<b>ADMISSION</b>				
3	<a href="#">WP(C)/7282/2015</a> FIXED	MRS. ANJALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MR.D A KAIYUM MR.N BARUAH MR.A AHMED	GA, ASSAM MR.N N B CHOUDHURYR-8 MR.M P CHOUDHURY(R-7) MRD P SAHU(R-8) SC, SECONDARY EDUCATION
4	<a href="#">WP(C)/3521/2022</a> FIXED	MD.AZIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, SSA
5	<a href="#">WP(C)/178/2023</a> FIXED	ALL ASSAM MIDDLE SCHOOL SCIENCE TEACHERS ASSOCIATION AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, N C T E SC, FINANCE
6	<a href="#">WP(C)/4110/2023</a> FIXED	SABINA YEASMIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<b>ORDERS</b>				
7	<a href="#">Cont.Cas(C)/461/2021</a> FIXED	KAWAIMARI NA-PAMUA L.P. SCHOOL <b>Versus</b> BIJOYA CHOUDHURY, ACS AND ANR.	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA MR. P K BORAH MS. N PHUKAN MS P DAS SC, SSA
8	<a href="#">Cont.Cas(C)/39/2022</a> FIXED	ABDUL HAI AND 8 ORS <b>Versus</b> PREETOM SAIKIA AND ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK

9	<a href="#">Review.Pet./90/2024</a> IN WP(C)/462/2020 (D/O), FIXED	THE DIRECTOR OF SECONDARY EDUCATION ASSAM <b>Versus</b> MARJAN BEGUM	MR B KAUSHIK MS K DAS	MR. I H LASKAR (R-1) MR. P K DEKA (R-1) MD. S ALOM (R-1) MR. M S ALAM (R-1) MR. R. KARIM (R-1)
10	<a href="#">WP(C)/5321/2024</a> FIXED	MOKROM ALI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM MR. B GOGOI
<b>HEARING</b>				
11	<a href="#">WP(C)/1642/2020</a>	SHANTA DEY AND AND 92 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MR. A DEKA MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	SC, ELEM. EDU
12	<a href="#">WP(C)/1728/2021</a>	BANDANA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. U K NAIR MR R HAZARIKA MR. L C DEY MR G C SHARMA	SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR A D CHOUDHURY (R-3,4) MR. D CHOUDHURY (R-3,4) MR J DAS (R-3,4) MR. A BORUA (R-5) MR. P DUTTA (R-3,4)
13	<a href="#">WP(C)/4810/2023</a> FIXED	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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**[ For Thursday,20th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	<a href="#">I.A.(Civil)/170/2025</a> FIXED in <a href="#">WP(C)/3125/2024</a> <b>WITH</b> <a href="#">WP(C)/3125/2024</a>	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> MOONSOON BARKAKOTI AND 4 ORS  MOONSOON BARKAKOTI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DIPANKAR NATH  MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	MR. J PATOWARY  GA, ASSAM
<b>ADMISSION</b>				
2	<a href="#">WP(C)/775/2025</a> CAVT. NO.008720/25,N (TOP OF THE LIST), WITH CAVT. NO. 87/25, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/663/2025</a> in <a href="#">WP(C)/775/2025</a>	BISWAJIT DAS AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS  BISWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM  MR. K N CHOUDHURY MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	MR. B D KONWAR SR. ADV. (R-3 TO 92, 94 TO 98) MR. B D KONWAR SR. ADV. (R-3 TO 92, 94 TO 98) MS. B SOREN(R-3 TO 92, 94 TO 98) MR P DOLEY(R-3 TO 92, 94 TO 98) MS S JAIN(R-3 TO 92, 94 TO 98) SC, PWD FOR CAVEATOR  MR. B D KONWAR SR. ADV. SC, PWD FOR CAVEATOR
3	<a href="#">WP(C)/1102/2018</a> FIXED	NARENDRA KR. PANWAR <b>Versus</b> AIRPORT AUTHORITY OF INDIA AND 4 ORS	MR. P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. N BARUAH MR. T N SRINIVASAN	MR. D SARMA (R1-5) MR. P K GARODIA (R1-5) MR. A DEKA (R1-5)
4	<a href="#">WP(C)/1449/2018</a> FIXED	ISMAIL ALI MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS A KAUSHAL MR. A CHOUDHURY MR. S ISLAM MS. M KONCH	GA, ASSAM MR. P K DEKA MD. S ALOM MR. M S ALAM SC, P H E

5	<a href="#">WP(C)/2771/2018</a> FIXED	PRONOJIT KUMAR PAUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. C S HAZARIKA MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. M NATH , SC, P&RD DEPARTMENT. SC, FINANCE DEPTT.
6	<a href="#">WP(C)/5310/2018</a> FIXED	DULAR CHAND RAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR H GUPTA (CGC, R1-R6) ASSTT.S.G.I.
7	<a href="#">WP(C)/7528/2018</a> FIXED	BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. EPF TRUST <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. M Z AHMED MR. A M DUTTA	MR. P K ROY (R2, R3, R4) MR. S K CHAKRABORTY (R2, R3, R4) MRS. A CHAKRABORTY (R2, R3, R4) MS. M DUTTA (R2, R3, R4) MR. S CHAUHAN (R5) MR. DEBABRAT CHUTIA (R5) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
8	<a href="#">WP(C)/1834/2019</a> FIXED	SOFIUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, PNRD MR. M NATH
9	<a href="#">WP(C)/2822/2019</a> FIXED	RUPALI BHATTACHARJEE <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN	MR. G. J. SHARMA MR. S. NATH
	<b>WITH</b> <a href="#">I.A.(Civil)/1700/2021</a> in <a href="#">WP(C)/2822/2019</a>	THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS. <b>Versus</b> SMT. RUPALI BHATTACHARJEE A NUR NOBIUL HUSSAIN AND ANR.	DR G J SHARMA MR S NATH	
10	<a href="#">WP(C)/2696/2020</a> FIXED	SMT. RUPALI BHATTACHARJEE A NUR NOBIUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. D GOGOI (R-4,5) MR. R BORA (R-4,5)
	<b>WITH</b> <a href="#">WP(C)/2407/2020</a>	ATOWAR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. R BORA (R-5) MR. S UDDIN (R-5)
12	<a href="#">WP(C)/8061/2022</a> FIXED	KAKU MONI SAIKIA AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	GA, ASSAM SC, FINANCE
13	<a href="#">WP(C)/3245/2023</a> FIXED	ANURADHA KALUWAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B CHETRI MRS H M PHUKAN MR VINOD BASFOR	MR H GUPTA (r-1) DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/2043/2021</a>	ON THE DEATH OF SANJIB KUMAR KALUWAR, HIS LEGAL HEIRS MRS. ANU KALUWAR AND ORS. REP. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B CHETRI	ASSTT.S.G.I.
15	<a href="#">WP(C)/4650/2024</a> FIXED	KISAN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	GA, ASSAM
16	<a href="#">WP(C)/5966/2024</a> FIXED	PRADIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY MR H BETALA FARIDUL AMIN MR. R BARTHAKUR MR. K KASHYAP MR. K KASHYAP MS. J SAIKIA MS. J SAIKIA	GA, ASSAM SC, REVENUE
17	<a href="#">WP(C)/136/2025</a> FIXED	ROFIQUL HUSSAIN AND 1810 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. D DAS SR. ADV MR. R B PHOOKAN MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	GA, ASSAM SC, WATER RESOURCE

**ORDERS**

18	<a href="#">Review.Pet./106/2024</a> CAVT. NO.04042/024, IN WP(C)/4948/2020 (D/O), FIXED	DIBAKOR DAS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. M K CHOUDHURY GA, ASSAM SC, APSC MR. M SARMA SC, FOREST FOR CAVEATOR
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**HEARING**

19	<a href="#">WP(C)/4038/2018</a> FIXED	EX-CT/GD NO. 031520548 NILAM CHAND DAIMARI <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. A BHATTACHARYA	MRS. R DEVI ASSTT.S.G.I.
20	<a href="#">WP(C)/6927/2022</a> FIXED	PRADIP KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. S BORUAH	MR. S C KEYAL, SC, INCOME TAX DEPTT. SC, TRANSPORT DEPTT. SC, A S T C
21	<a href="#">WP(C)/6763/2023</a> FIXED	PRAVHAKAR DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H K DAS MR. U PATHAK MR A CHAKRABORTY MR A CHETIA MR N K SARMA	MR. S S ROY (C.G.C.) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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12)	MS. S G BARUAH	17-03-2025	To	21-03-2025
13)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
14)	MR. A K DAS	18-03-2025	To	01-05-2025
15)	MR D BARUAH	20-03-2025	To	29-03-2025
16)	MR. M K CHOUDHURY	20-03-2025	To	20-03-2025
17)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
18)	MR. DITUL DAS	19-03-2025	To	20-03-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,20th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 2:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">Death Sentence Ref./2/2018</a> 6 Y 6 M 17 D :WITH LCR 4 FILES. P.B-4. FIXED.	THE SATE OF ASSAM <b>Versus</b> ZAKIR HUSSAIN	PP, ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM MR. Z KAMAR (Amicus Curiae)
2	<b>WITH</b> <a href="#">Crl.A./336/2018</a>	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. A K BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	PP, ASSAM
3	<a href="#">CRL.A(J)/150/2023</a> WITH LCR 6 FILES. P.B-2. FIXED.	MANGAL PROJA AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. B. SARMA (AMICUS CURIAE FOR APPELLANTS)	PP, ASSAM
4	<b>WITH</b> <a href="#">Death Sentence Ref./1/2023</a>	THE STATE OF ASSAM <b>Versus</b> MANGAL PRAJA AND ANR.	PP, ASSAM	MR Z KAMAR (AMICUS CURIAE) MR. U CHOUDHURY, LEGAL AID COUNSEL (FOR R-1 & R-2) MR B TALUKDAR
5	<a href="#">Mat.App./10/2024</a> WITH LCR. FIXED.	XXXXXXX <b>Versus</b> XXXXXXX	MR. P K DEKA	MR. I ALAM MR. T SK
6	<a href="#">Crl.A./11/2024</a> WITH LCR 4 . P.B-2. FIXED.	PASHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MRS. B GOGOI MD. S Z B AKLAS MR. A M S MAZUMDER MS M BORAH	MS. S G BARUAH, AMICUS CURIAE (R-2) PP, ASSAM

**WITH**  
[I.A.\(CrI.\)/1237/2024](#)  
**in** CrI.A./11/2024

PASHAN ALI  
**Versus**  
THE STATE OF ASSAM AND ANR

MD. S Z B AKLAS  
MD. S Z B AKLAS  
MR. A M S MAZUMDER  
MS M BORAH

PP, ASSAM

7 [CrI.A./403/2024](#)  
WITH SCANNED COPY OF LCR.  
FIXED.

RAJU ALI @ RAJU MIYA AND ANR  
**Versus**  
THE NATIONAL INVESTIGATION AGENCY

MR K K KALITA  
MS. G DEKA  
T M LAHKAR  
MR. K UDDIN

SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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**[ For Thursday,20th March 2025]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1475/2025</a> FIXED	BELA DAS AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND AND 8 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM DY.S.G.I. SC, REVENUE SC, PWD
<b>ADMISSION</b>				
2	<a href="#">WP(C)/6391/2022</a> FIXED	NABIN GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/86/2024</a> in WP(C)/6391/2022	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> NABIN GUPTA,	SC, WATER RESOURCE	MR. P HAZARIKA
3	<a href="#">WP(C)/6421/2022</a>	PRANJAL GAUTAM PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/3376/2023</a> in WP(C)/6421/2022	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> PRANJAL GAUTAM PAUL	SC, WATER RESOURCE	MR. P HAZARIKA P. BORAH
4	<a href="#">WP(C)/427/2025</a> FIXED	MOMIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	GA, ASSAM
5	<a href="#">WP(C)/1035/2025</a> FIXED	SANTOSH SAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
<b>ORDERS</b>				
6	<a href="#">WP(C)/6126/2024</a> FIXED	KUNDAL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/745/2025</a> in WP(C)/6126/2024	SRI KUNDAL SAIKIA, <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. H BURAGOHAIN MS D DEVI	GA, ASSAM
7	<a href="#">WP(C)/6944/2024</a> FIXED	DIPENDRA PATOWARY <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, NHAI DY.S.G.I. SC, AEGCL

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
1	<a href="#">Arb.P./27/2024</a> FIXED	EKTA SHAKTI FOUNDATION, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, ELEM. EDU SC, SSA
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
2	<a href="#">WP(C)/2540/2015</a> FIXED	THE UNION OF INDIA <b>Versus</b> ON THE DEATH OF SUBHASH BANIK HIS LEGAL HEIRS	MSB DEVI MS.R CHOUDHURY MR.G GOSWAMI(Rly.Adv.) MR H GUPTA MS.R R BORAH	MR. A K HUSSAIN(R-1(I), 1(2)) MR. B HUSSAIN(R- 1(1),1(2)) MR M K DAS
3	<a href="#">WP(C)/3841/2022</a> FIXED	FARHANA BEGUM BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	GA, ASSAM
4	<a href="#">WP(C)/5598/2022</a> FIXED	BABAR ALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.
5	<a href="#">WP(C)/5958/2023</a> FIXED	MONTU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA B.L. SARMA MR. M H ALI S M MUNIR	SC, P AND R.D. GA, ASSAM
6	<a href="#">WP(C)/2301/2024</a> FIXED	SANJOY CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, WATER RESOURCE
7	<b>WITH</b> <a href="#">WP(C)/2290/2024</a>	GITARTHA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, PWD
8	<b>WITH</b> <a href="#">WP(C)/2337/2024</a>	MUSTAFA ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W

9	<b>WITH</b> <a href="#">WP(C)/2340/2024</a>	JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, S L R C SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, IRRIGATION
10	<b>WITH</b> <a href="#">WP(C)/2350/2024</a>	JISKEL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
11	<b>WITH</b> <a href="#">WP(C)/2355/2024</a>	GITALI BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, FOREST SC, HEALTH
12	<b>WITH</b> <a href="#">WP(C)/2357/2024</a>	SUKANYA BORGOHAIN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
13	<b>WITH</b> <a href="#">WP(C)/2375/2024</a>	PANKAJ GHOSH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MR. S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, SLRC SC, HEALTH
14	<b>WITH</b> <a href="#">WP(C)/2390/2024</a>	GAURAV BABA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, FINANCE
15	<b>WITH</b> <a href="#">WP(C)/2562/2024</a>	MRIDUL KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
16	<b>WITH</b> <a href="#">WP(C)/2578/2024</a>	FUJAIL UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, SOIL CONSERVATION DEPTT. SC, HEALTH
17	<b>WITH</b> <a href="#">WP(C)/2588/2024</a>	NABIN BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
18	<b>WITH</b> <a href="#">WP(C)/2590/2024</a>	UTTOM KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH

19	<b>WITH</b> <a href="#">WP(C)/2594/2024</a>	SAMSUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
20	<b>WITH</b> <a href="#">WP(C)/2595/2024</a>	BHAIRAB DEORI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
21	<b>WITH</b> <a href="#">WP(C)/2597/2024</a>	ANUWAR HUSSAIN SARKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
22	<b>WITH</b> <a href="#">WP(C)/2599/2024</a>	SOURAVJYOTI KOUSHIK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
23	<b>WITH</b> <a href="#">WP(C)/2601/2024</a>	AKSHYA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
24	<b>WITH</b> <a href="#">WP(C)/2762/2024</a>	SUKANYA BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
25	<a href="#">WP(C)/3534/2024</a> FIXED	ABHINANDAN DUTTA <b>Versus</b> ASSAM POWER GENERATION CORPORATION LIMITED AND 3 ORS	MR. S BISWAS MS S BORUAH MS D DEVI A GHOSAL	SC, APDCL SC, APGCL
26	<b>WITH</b> <a href="#">WP(C)/1512/2024</a>	ABHINANDAN DUTTA <b>Versus</b> ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS	MR. S BISWAS MS S BORUAH MS D DEVI	SC, APGC
27	<a href="#">WP(C)/3862/2024</a> FIXED	VIJAY KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, PWD
28	<a href="#">WP(C)/4539/2024</a> WITH OFFICE NOTE, FIXED	NABAJIT BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MS. D J BORAH MR VINOD BASFOR	GA, ASSAM SC, P H E
<b>HEARING</b>				
29	<a href="#">WP(C)/2393/2012</a> PART-HEARD, WITH WA/211/2013 (D/O), WP(C)/2346/2008 (D/O), WITH ONE AFFIDAVIT FILE, FIXED	ABDUL HALIM LASKAR and 79 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. B C DAS MR. M DEKA MR. S ISLAM MR. S HOQUE	MRSA VERMA MS. D.D. BARMAN, ADDL. SR. GA, ASSAM MR. P.N. SARMA, SC, EDU SC, FINANCE
30	<a href="#">WP(C)/5247/2022</a> PART-HEARD, FIXED	MD. MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD

31	<a href="#">WP(C)/6514/2014</a> FIXED	SMTI HANUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR.R SARMA MR.U K NAIR MR.B TALUKDAR MR. S K DAS MR. S SHARMA MR. S SHARMA MS M BHUYAN MS M BHARATI	MR.B K SARMA SC, SOCIAL WELFARE
32	<a href="#">WP(C)/1040/2015</a> FIXED	PAPLU NATH <b>Versus</b> STATE BANK OF INDIA and 4 ORS	MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	MR. M K CHOUDHURY (r-1 to 5) MR.L TALUKDAR(R-5) MS.M DAS(R-5) MR.G DAS(R-5) MR.B DASR-5 MR P BHARDWAJ (r-1 to 5) MR. M SARMA (r-1 to 5) MS. ANASUYA C MR. D. BORAH (r-1 to 5)
33	<a href="#">WP(C)/18/2017</a>	INDRAJIT DUTTA CHOUDHURY and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR. J SARMAH MR.T ROY MS S BHOWMICK MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR. H. SARMA, ADDL. SR. GA, ASSAM MR.SIDHANT DUTTA(R- 2&3)
34	<b>WITH</b> <a href="#">WP(C)/5618/2017</a>	INDRAJIT DUTTA CHOUDHURY and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MSB DEVI MR. J SARMAH MR.U K NAIR MS.J PAUL MR.A CHETRY MS S BHOWMICK	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)
35	<a href="#">Review.Pet./156/2017</a> WITH WP(C)/5072/2007 (D/O), WP(C)/9299/2004(D/O), REVIEW APPLN. 135/2004 (D/O)	THE STATE OF ASSAM <b>Versus</b> SRI DIMBESWAR BARUA and 6 ORS	MR.T C CHUTIA ADDL. SR. GA, ASSAM	
36	<b>WITH</b> <a href="#">WP(C)/5066/2016</a>	DIMBESWAR BARUA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.D DAS MR.R SINGHA	GA, ASSAM SC, PENSION
37	<a href="#">WP(C)/938/2017</a>	ON THE DEATH OF MAFIZUR RAHMAN SAIKIA HIS WIFE <b>Versus</b> THE STATE BANK OF INDIA and 8 ORS.	MS.S K NARGIS MR. R KALITA	MR. B D KONWAR SR. ADV. MR.K K DEY(R- 1-7) MRS J M KONWAR MRV K BAROOAH(R- 1-7) MRS BAISHYAR- 1-7
38	<a href="#">WP(C)/6452/2022</a> FIXED	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
39	<b>WITH</b> <a href="#">WP(C)/5058/2022</a>	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.
40	<a href="#">WP(C)/4107/2024</a> FIXED	SAMSUL HOQUE TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE



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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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8)	MS S DAS	11-03-2025	To	21-03-2025
9)	MS. S SARMA	20-03-2025	To	21-03-2025
10)	MR I RAFIQUE	14-03-2025	To	04-04-2025
11)	MS. B BHUYAN	17-03-2025	To	21-03-2025
12)	MS. S G BARUAH	17-03-2025	To	21-03-2025
13)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
14)	MR. A K DAS	18-03-2025	To	01-05-2025
15)	MR D BARUAH	20-03-2025	To	29-03-2025
16)	MR. M K CHOUDHURY	20-03-2025	To	20-03-2025
17)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
18)	MR. DITUL DAS	19-03-2025	To	20-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,20th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./823/2025</a>	TAPAN BORAH @ TARKIK <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">WP(C)/3635/2024</a> PART-HEARD, WITH WP(C)/2948/2024, WP(C)/3091/2024, WP(C)/6993/2024 (ALL ARE D/O), FIXED	BINA CHETIA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./636/2025</a> WITH OFFICE NOTE, FIXED	PRATIMA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
<b>BAIL HEARING</b>				
4	<a href="#">AB/587/2025</a> FIXED	RAFIUL HUSSAIN BHUYAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A DEKA	PP, ASSAM
<b>ORDERS</b>				
5	<a href="#">I.A.(Civil)/3515/2024</a> PART-HEARD, FIXED in WP(C)/5620/2024 <b>WITH</b> <a href="#">WP(C)/5620/2024</a> CAVT. NO. 11072/024,	NOZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS
	<b>WITH</b> <a href="#">WP(C)/2285/2024</a>	NOZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR J ABEDIN (R5) MR. S C BISWAS FOR CAVEATOR
6	<a href="#">I.A.(Civil)/3686/2019</a> FIXED in CRP/360/2015	ASHRAF ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR. A K DAS	SC, ELEM. EDU MR B D DAS MR. R ISLAM(R-7) MR N SARMA (R-7)
7	<a href="#">I.A.(Civil)/3686/2019</a> FIXED in CRP/360/2015	HEM CHANDRA BORO and 2 ORS. <b>Versus</b> BHUBANESWAR BORO and ORS.	MR H BARUAH	MR. B K SARMA MR. R C PAUL

	<b>WITH</b> <a href="#">CRP/360/2015</a>	HEM CHANDRA BORO and 2 ORS. <b>Versus</b> BHUBANESWAR BORO and 8 ORS.	MR.S R GOGOI MR.H BARUAH MR.N K DEKA MRSP R MAHANTA	MR.B K SARMAR-1TO3 MR.R C PAUL(R-1TO3)
	<b>WITH</b> <a href="#">I.A.(Civil)/3687/2019</a> in CRP/360/2015	HEM CHANDRA BORO and 2 ORS. <b>Versus</b> BHUBANESWAR BORO and ORS.	MR H BARUAH	MR. B K SARMA MR. R C PAUL
	<b>WITH</b> <a href="#">I.A.(Civil)/3688/2019</a> in CRP/360/2015	HEM CHANDRA BORO and 2 ORS. <b>Versus</b> BHUBANESWAR BORO and ORS.	MR H BARUAH	MR. B K SARMA MR. R C PAUL
		<b>HEARING</b>		
8	<a href="#">RSA/170/2022</a> PART-HEARD, WITH LCR, FIXED	ABHISHEK SHAH <b>Versus</b> RADHYA SHYAM SARKAR AND 3 ORS.	MR. B D DEKA MR. M DAS	MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)
9	<b>WITH</b> <a href="#">RSA/172/2022</a>  WITH LCR	MOUTUSHI DUTTA <b>Versus</b> RADHYA SHYAM SARKAR AND ORS.	MR D SARMA MR. B D DEKA MR. M DAS	MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)
10	<a href="#">RSA/92/2012</a> CAVT. NO. 30/2012 WITH LCR	SMTI MANJU PAUL <b>Versus</b> ON THE DEATH OF RATAN BASAK HIS LEGAL HEIR (a) SANJAY BASAK	MR G N SAHEWALLA MR.P S DEKA MD ASLAM MR.B K BHAGAWATI MS.M DEKA MS.K CHOUDHURY MR. P DEKA MS. S KATAKEY MS. S. TODI	MR. T J MAHANTA MS. P BHATTACHARYA MS.P BHUYAN FOR CAVEATOR
11	<a href="#">RSA/115/2014</a> WITH LCR	ON THE DEATH OF GOBINDA KALITA, HIS LEGAL HEIRS and 2 ORS. <b>Versus</b> SARAT CH. KALITA	MR. B K BHAGAWATI MR.C C DEKA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG
12	<a href="#">CRP/151/2014</a> WITH LCR, FIXED	RUHIDAS PAUL <b>Versus</b> SMTI BASANA PAUL and 6 ORS	MR.N DHAR MR. B K SEN MR .B MALAKAR MR. T U LASKAR MR F HAQUE MR A HUSSAIN N HASAN MRJ K KAR	MR.D K DAS MR.P BHUYAN
13	<a href="#">RFA/56/2015</a> WITH LCR, FIXED	ASSAM STATE TRANSPORT CORPORATION and ANR <b>Versus</b> M/S SRI RANI SATI AUTO STORES	MR.M SARMA MS.I GOHAIN MS.M DUTTA	MR.S S SHARMA MS.L SHARMA MRA SHARMA
14	<a href="#">Mat.App./22/2019</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. D MOZUMDER MR D C K HAZARIKA MR. S BISWAS MS J KALITA J BEZBARUAH	N BAISHYA MR G CHOUDHURY
15	<a href="#">Mat.App./16/2022</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG
16	<a href="#">CRP(IO)/237/2023</a> FIXED	JAHARUL HAQUE @ JAHARUL ISLAM <b>Versus</b> FAZAR ALI	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR M RANA
	<b>WITH</b> <a href="#">I.A.(Civil)/570/2023</a> in CRP(IO)/237/2023	FAZAR ALI <b>Versus</b> JAHURUL HAQUE @ JAHURUL ISLAM	MR M RANA	MR. M U MAHMUD

17 [Mat.App./4/2024](#)  
WITH LCR, FIXED

XXXXXXXXX  
**Versus**  
XXXXXXXXX

MR. A M BARBHUIYA  
MS S R MAZARBHUIYA  
MS A BEGUM

MS. S SEAL  
MS. S KANUNGOE  
MS. J CHETTRY

**WITH**  
[I.A.\(Civil\)/437/2024](#)  
**in** Mat.App./4/2024

XXXXXXXXX  
**Versus**  
XXXXXXXXX

MR. A M BARBHUIYA  
MS S R MAZARBHUIYA  
MS A BEGUM

**WITH**  
[I.A.\(Civil\)/1476/2024](#)  
**in** Mat.App./4/2024

XXXXXXXXX  
**Versus**  
XXXXXXXXX

MS. S KANUNGOE

MR. A M BARBHUIYA

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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18)	MR. DITUL DAS	19-03-2025	To	20-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3427/2017</a> FIXED	PRAMOD DEKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MS.K BARPUJARI	GA, ASSAM SC, GHC
2	<a href="#">WP(C)/2323/2023</a> FIXED	HIRANYA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	GA, ASSAM MR H K DAS (R 3-7) MR. A CHAKRABARTY (R-1) MR P NAYAK (R-2) SC, FINANCE
3	<a href="#">WP(C)/3123/2023</a> FIXED	TULASHI DEB SARMA AND 2 ORS <b>Versus</b> THE GAUHATI HIGH COURT AND 2 ORS	DR. B AHMED MR. P K ROYCHOUDHURY (p-3-2) MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, GHC
4	<a href="#">WP(C)/7112/2023</a> FIXED	JAYANTA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
5	<a href="#">WP(C)/1749/2024</a>	SIKHA DUTTA <b>Versus</b> THE GAUHATI HIGH COURT AND 2 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	SC, GHC
6	<a href="#">WP(C)/2755/2024</a> FIXED	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/3290/2024</a> in <a href="#">WP(C)/2755/2024</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
7	<a href="#">WP(C)/3592/2024</a>	MD. RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM S PAUL MR. A H MOLLAH	MR. SURAJIT DAS(R-5) GA, ASSAM MR. S DAS MR A W AMAN(R-5) MR SARFRAZ NAWAZ(R-5) MR S A BARBHUYAN(R-5) SAMIM RAHMAN(R-5) SC, GHC

8	<a href="#">WP(C)/5763/2024</a> FIXED	BIPUL BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MS. P P DAS	GA, ASSAM MR. B GOGOI MS. S SARMA( Resp. 4 & 5) SC, GHC
9	<a href="#">WP(C)/662/2025</a> FIXED	SRI UDDIPAK KUMAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARYYA MS. P P DAS	MR. M K SARMA(R-7) MR G DAS(R-7) MR G DAS(R-7) B KRISHNA (R-7) SR. GA, ASSAM SC, GHC

**ORDERS**

10	<a href="#">Review.Pet./90/2020</a> in RSA/150/2017 (D/O), WITH LCR, FIXED	ABDUL JALIL LASKAR <b>Versus</b> AMIN ALI AND 8 ORS.	MR M J QUADIR MR. K MIRA	MR. S K GHOSH MS F AHMED
11	<a href="#">WP(C)/6777/2024</a>	RANJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM MR H K DAS, SC GHC

**HEARING**

12	<a href="#">WP(C)/763/2018</a>	MAHESH HAZARIKA <b>Versus</b> THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)
13	<a href="#">WP(C)/102/2022</a>	MD. JAHIRUL ISLUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MS. M BARMAN MR S H MAHMUD	GA, ASSAM MS. S SARMA, SC, GHC MR P K DAS (R-7) MR. M BARUAH (R-7) SC, BTC
14	<a href="#">WP(C)/419/2023</a>	SMITA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. S D ROY MS. J GAYAN MR. R K SARMA	SC, FINANCE GHC

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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18)	MR. DITUL DAS	19-03-2025	To	20-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

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**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./3504/2024</a> WITH CASE RECORDS(SCANNED COPY), OFFICE NOTE, FIXED	MOFIJUR HOQUE @ MOFIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	MS. R CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
2	<a href="#">Bail Appln./3665/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD AHMED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS S BEGUM MS N SULTANA	MR. I HAQUE (R2) PP, ASSAM
3	<a href="#">Bail Appln./200/2025</a> WITH CASE RECORDS(SCANNED COPY), FIXED	SRI MAMON RASHID <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	PP, ASSAM
4	<a href="#">Bail Appln./294/2025</a> WITH CASE RECORDS(SCANNED COPY), FIXED	NOOR HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
5	<a href="#">Bail Appln./321/2025</a> FIXED	SADIQUR ISLAM @ SADIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN N ISLAM	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM
6	<a href="#">Bail Appln./360/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOHD. FARUK <b>Versus</b> THE UNION OF INDIA	MR. A M KHAN MS N KHATUN	SC, NCB
7	<a href="#">Bail Appln./403/2025</a> WITH OFFICE NOTE, FIXED	ABU BAKKAR <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
8	<a href="#">Bail Appln./437/2025</a> WITH CASE RECORD(SCANNED COPY) , FIXED	RAJAK ALI @ REZZAK ALI @ REZAK ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
9	<a href="#">Bail Appln./492/2025</a> FIXED	LUNGTHUIPOU LONGMEI <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN MR. A RAHMAN MS M MALIK	SPL PP, FOREST DEPT., ASSAM PP, ASSAM
10	<a href="#">Bail Appln./512/2025</a> WITH OFFICE NOTE, FIXED	HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
11	<a href="#">Bail Appln./535/2025</a> FIXED	SAYEN DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
12	<a href="#">Bail Appln./591/2025</a> FIXED	SAIRUL ISLAM LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. R S SADIAL MR. M L PANDIA MR. M R SODIAL	PP, ASSAM

13	<a href="#">Bail Appln./649/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
14	<a href="#">Bail Appln./664/2025</a> FIXED	ANARUL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K PURKAYASTHA MR N ZAMAN	PP, ASSAM
15	<a href="#">Bail Appln./721/2025</a> FIXED	SAIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM

**BAIL HEARING**

16	<a href="#">AB/232/2025</a> FIXED	SOHIDUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
17	<a href="#">AB/536/2025</a> FIXED	SHAHIDULLA LASKAR @ SAHIDUL ALOM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

**HEARING**

18	<a href="#">Review.Pet./51/2023</a> IN MAC.APP. 368/2017(D/O), FIXED	RINKU SINGH @ RINKU KUMARI <b>Versus</b> NEW INDIA ASSURANCE CO LTD.	MR K BHUYAN MR. M U E BHUYAN	MR. S DUTTA MS S MOCHAHARI MR. S DUTTA
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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 16**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH OR AT 03:00 PM,  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">MFA/44/2024</a> WITH LCR, FIXED	MAHESH ENTERPRISE PVT. LTD. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. K P MAHESWARI M. KALITA DIVYANSH RATHI	MRS. R DEVI DY.S.G.I.
<b>HEARING</b>				
2	<a href="#">MACApp./28/2011</a> WITH LCR, FIXED  <b>WITH</b> <a href="#">MC/891/2011</a> <b>in</b> MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MUSTT. TARAMAI BEGUM and ANR.  UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA  MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA  MR.N D BHUYAN MR.D DAS MR.G KALITA
3	<a href="#">MACApp./198/2011</a> WITH LCR	SANJAY BORKAKOTY <b>Versus</b> PRASHANTA SAIKIA AND ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR. C CHAKRAVARTY (R-2) MR D DAS (R-2) MR B P SARMAH (R-2) B SAHA (R-2) SC, A S T C
4	<a href="#">MACApp./439/2017</a> WITH LCR	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SHRI JATIN BARUAH and 2 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR. S P CHOUDHURY MR. A S DHILLON
5	<a href="#">MACApp./898/2018</a> WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI PONITA THAOSAN AND 6 ORS	MS. P DEBNATH MR. R C PAUL MS N RAJKONWAR	MR A ALI MS. M KHATUN
6	<a href="#">MACApp./307/2019</a> WITH LCR  <b>WITH</b> <a href="#">CO/34/2019</a> <b>in</b> MACApp./307/2019	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMT. PARASHMONI BORA and 4 ORS  SMTI. PARASHMONI BORA AND ANR <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MS. N MODI MR. N KALITA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA  MR D MONDAL	MR. D MONDAL MR. P SARMA  MS. N MODI MR S DUTTA MR. C SHARMA
7	<a href="#">MACApp./82/2021</a> WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S N KRISHNATRAYA (R1)

	<b>WITH</b> <a href="#">I.A.(Civil)/1037/2021</a> in MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
8	<a href="#">MACApp./191/2021</a> WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> NAJIR HUSSAIN LASKAR @ NAJIR HUSSAIN AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR A B DEY (r-1) MR. S SUTRADHAR (R-2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/1345/2021</a> in MACApp./191/2021	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> NAJIR HUSSAIN LASKAR @ NAJIR HUSSAIN AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
9	<a href="#">MACApp./225/2021</a> WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> ANJALI KALITA AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. K K DUTTA (R-1,2) MR A CHALIHA (R-3,4)
10	<a href="#">MACApp./276/2022</a> WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> RINA DAS AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT	MRS. S ROY (r-5) MR. P DEKA (R-1,4) MR. A CHETIA (R-1,4) MR M SAHEWALLA (R-1,4) MS T J SAHEWALLA (R-1,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1511/2022</a> in MACApp./276/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> RINA DAS AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT	
11	<a href="#">MFA/30/2023</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> M/S MAITHAN ALLOYS LTD.	MR. K GOGOI	M. KALITA MR. DIVYANSH RATHI
12	<a href="#">MACApp./214/2023</a> WITH LCR, FIXED	SUKRA MUNDA <b>Versus</b> THE BRANCH MANAGER, UNITED INSURANCE CO. LTD.,	MR A ALI MS. M KHATUN MS D DEORI	MR. R C PAUL (r-2) MS B PATHAK (R-1) MR. D DAS (R-1)

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR B D DAS	12-03-2025	To	21-03-2025
5)	MR. S K SINHA	10-03-2025	To	20-03-2025
6)	MR. J P SHARMA	08-03-2025	To	25-03-2025
7)	MD. H BHUYAN	11-03-2025	To	30-04-2025
8)	MS S DAS	11-03-2025	To	21-03-2025
9)	MS. S SARMA	20-03-2025	To	21-03-2025
10)	MR I RAFIQUE	14-03-2025	To	04-04-2025
11)	MS. B BHUYAN	17-03-2025	To	21-03-2025
12)	MS. S G BARUAH	17-03-2025	To	21-03-2025
13)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
14)	MR. A K DAS	18-03-2025	To	01-05-2025
15)	MR D BARUAH	20-03-2025	To	29-03-2025
16)	MR. M K CHOUDHURY	20-03-2025	To	20-03-2025
17)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
18)	MR. DITUL DAS	19-03-2025	To	20-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,20th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/5210/2020</a> FIXED	M/S SHIVAM PIPE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	SC, FINANCE
2	<a href="#">WP(C)/915/2023</a> FIXED	RUMA DEY BISWAS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	GA, ASSAM MR. B J MUKHERJEE (R9-R11) MR. H BURAGOHAIN (R9-R11) SC, TRANSPORT SC, I O C SC, OIL
3	<a href="#">WP(C)/6977/2024</a> FIXED	SUBHADRA DOLEY PEGU @ INDIRA PEGU <b>Versus</b> THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS.	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, NHIDC SC, REVENUE
<b>BAIL HEARING (BA)</b>				
4	<a href="#">Bail Appln./199/2025</a> WITH CASE RECORDS(SCANNED COPY), FIXED	JEHERUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR AMINUR RAHMAN	MR. S MUNIR(INFORMANT) MR A RAHMAN (INFORMANT) PP, ASSAM
5	<a href="#">Bail Appln./209/2025</a> FIXED, WITH CASE RECORDS(SCANNED COPY)	SAHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR AMINUR RAHMAN	MR. S MUNIR(INFORMANT) MR A RAHMAN (INFORMANT) PP, ASSAM
<b>BAIL HEARING</b>				
6	<a href="#">AB/3191/2024</a> FIXED	BAHAR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

**HEARING**

7 [WP\(C\)/3490/2016](#)  
FIXED

MUKTASHREE HIGH SCHOOL and ANR.  
**Versus**  
THE UNION OF INDIA and 4 ORS

MR.A DASGUPTA  
MS.B DAS  
MR.S CHAKRABARTY

MR.P K ROY(R-2-5)  
C.G.C.  
MR.M DUTTA(R-2-5)  
MR.A CHAKRABORTY(R--  
-5)  
MR K CHAKRAVARTY R-2-5  
ASSTT.S.G.I.  
MS.H TERANGPI  
MR. A PARVEZ  
MR. A PARVEZ  
MR. P HAZARIKA  
MR. H S BORAH  
MR D GOGOI (r-3,4,5,6)  
MR D GOGOI (r-3,4,5,6)

8 [WP\(C\)/1796/2022](#)

DILBER ALI AHMED  
**Versus**  
THE RESERVE BANK OF INDIA AND 5  
ORS

MR. M HUSSAIN  
MR A K DAS

MR. A PARVEZ  
MR. A PARVEZ  
MR. P HAZARIKA  
MR. H S BORAH  
MR D GOGOI (r-3,4,5,6)  
MR D GOGOI (r-3,4,5,6)

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR B D DAS	12-03-2025	To	21-03-2025
5)	MR. S K SINHA	10-03-2025	To	20-03-2025
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12)	MS. S G BARUAH	17-03-2025	To	21-03-2025
13)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
14)	MR. A K DAS	18-03-2025	To	01-05-2025
15)	MR D BARUAH	20-03-2025	To	29-03-2025
16)	MR. M K CHOUDHURY	20-03-2025	To	20-03-2025
17)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
18)	MR. DITUL DAS	19-03-2025	To	20-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,20th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./804/2025</a>	BIROJA DAS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
2	<a href="#">Bail Appln./806/2025</a>	DIPANKAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. H ALI MR A N AHMED	PP, ASSAM
3	<a href="#">Bail Appln./811/2025</a>	AJAY MAJUMDER ALIAS MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS MS TINLUNG	PP, ASSAM
4	<a href="#">Bail Appln./814/2025</a>	NUR MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MOHIDUL ISLAM I AMIN MS. N SULTANA	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">AB/634/2025</a>	SRI MRUDIL KR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
6	<a href="#">AB/635/2025</a>	BOLEN KOCH <b>Versus</b> THE STATE OF ASSAM	MR. V K CHANDAK DR. T KALITA MS R MAHANTA	PP, ASSAM
7	<a href="#">AB/637/2025</a>	SALAM ALI @ ABDUL SAMAD SK <b>Versus</b> THE STATE OF ASSAM	MR J I MONDAL	PP, ASSAM
<b>ADMISSION</b>				
8	<a href="#">Crl.Pet./1106/2024</a> FIXED	SOUMENDU HAZRA <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS H CHAKRABORTY MR B SINHA MR R DAS	MR. M NATH (R-2) MR. A BHATTACHARJEE (R-2) MR. D J KAPIL (R-2) D J CHAKMA (R-2) PP, ASSAM
9	<a href="#">Crl.Pet./1287/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SRI ABHIJIT CHAKRAVARTY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY S SHAHI	MR. N SARKAR MR. A BANERJEE (R-2) MR. BHUBAN SHARMA (R-2) PP, ASSAM

10	<a href="#">Crl.Rev.P./10/2025</a> FIXED	JAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR. A A MONDAL MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
	<b>WITH</b>			
11	<a href="#">Crl.Rev.P./21/2025</a>	OSMAN GONI <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. A A MONDAL MR R A AHMED MR A ALAM	PP, ASSAM
12	<a href="#">Crl.Pet./236/2025</a> FIXED	KASHEM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
		<b>BAIL HEARING (BA)</b>		
13	<a href="#">Bail Appln./110/2025</a> WITH CASE RECORD(SCANNED COPY) , OFFICE NOTE, FIXED	JIAUL HOQUE @ JIYAU HAQUE <b>Versus</b> THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
14	<a href="#">Bail Appln./460/2025</a> WITH CASE RECORDS(SCANNED COPY), FIXED	SRI PARTHA BHARDWAJ <b>Versus</b> THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
15	<a href="#">Bail Appln./463/2025</a> WITH CASE RECORDS(SCANNED COPY), FIXED	SRI PARTHA BHARDWAJ <b>Versus</b> THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
16	<a href="#">Bail Appln./464/2025</a> FIXED	RUPAM SHARMA <b>Versus</b> THE STATE OF ASSAM	MR DEBA SARMAH	PP, ASSAM
17	<a href="#">Bail Appln./497/2025</a> FIXED	NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
18	<a href="#">Bail Appln./505/2025</a> FIXED	SHARIFUL ISLAM @ SARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	PP, ASSAM
19	<a href="#">Bail Appln./613/2025</a> FIXED	RIPAN NARZARY @ LEPO <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR. A W MONDAL	PP, ASSAM
20	<a href="#">Bail Appln./623/2025</a> FIXED	ANJAMUL SARKAR ALIAS INZAMUL SARKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
21	<a href="#">Bail Appln./638/2025</a> FIXED	MD MOHIBUR ALI @ KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
22	<a href="#">Bail Appln./706/2025</a> FIXED	SURAT JAMAL <b>Versus</b> THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
23	<a href="#">Bail Appln./710/2025</a> WITH OFFICE NOTE, FIXED	RAKIBUL HUSSAIN @ RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
24	<a href="#">Bail Appln./761/2025</a> FIXED	MD SABURUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
		<b>BAIL HEARING</b>		
25	<a href="#">AB/2603/2024</a> FIXED	SHAQUIL MAHMOOD RAJA <b>Versus</b> THE STATE OF ASSAM	MR A K DAS MR A.SARKAR	PP, ASSAM
26	<a href="#">AB/2924/2024</a> FIXED	MAHIDUL ISLAM ALIAS MD MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM MR N J DAS	MR. B K DAS (FOR INFORMANT) PP, ASSAM

27	<a href="#">AB/3425/2024</a> FIXED	SARIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	MR F Z MAZUMDER (INFORMANT) PP, ASSAM
28	<a href="#">AB/303/2025</a> FIXED	SRI SHANIDUL ISLAM @ PRITAM DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MS. S DIHINGIA	PP, ASSAM
29	<a href="#">AB/368/2025</a> FIXED	ABSHER ALI @ SABDER ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
30	<a href="#">AB/446/2025</a> FIXED	NAZIR HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN R AMIN	PP, ASSAM
31	<a href="#">AB/510/2025</a> FIXED	HIFZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE S HOQUE	PP, ASSAM
32	<a href="#">AB/517/2025</a> FIXED	NITISH ROY <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	PP, ASSAM
33	<a href="#">AB/535/2025</a> FIXED	SRI PRANJAL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
34	<a href="#">AB/550/2025</a> WITH OFFICE NOTE, FIXED	ABDUR RAHMAN AND 14 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR P TALUKDAR	MR. A M BORA (FOR INFORMANT) MR. D GAGAI (FOR INFORMANT) MR. D K BAIDYA (FOR INFORMANT) MS. C CHOUDHURY (FOR INFORMANT) MR. V A CHOWDHURY (FOR INFORMANT) MR. M S HUSSAIN (FOR INFORMANT) PP, ASSAM
35	<b>WITH</b> <a href="#">AB/488/2025</a>	MAZIBUR RAHMAN AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR P TALUKDAR	MR. A M BORA (INFORMANT) MR. D K BAIDYA(INFORMANT) MS. C CHOUDHURY(INFORMANT) MR. V A CHOWDHURY(INFORMANT) PP, ASSAM

#### **ORDERS**

36	<a href="#">Cont.Cas(C)/549/2023</a> FIXED	M/S OM SAI TRADING COMPANY AND ANR <b>Versus</b> NANDESWAR BORGHAIN, A.S.I.	MR. M A SHEIKH K U AHMED MS F INTAZ	MS G BORA (R2) MS. B TALUKDAR (R2)
37	<a href="#">W.P.(CrI.)/35/2024</a> FIXED	ALTAF HUSSAIN AND ANR <b>Versus</b> MINTIFI FINSERVE PRIVATE LIMITED AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM MR B DEB (R-2) MS. P BHATTACHARYA(R- 2) PP, ASSAM
38	<a href="#">I.A.(CrI.)/190/2025</a> FIXED in CrI.Rev.P./304/2024 <b>WITH</b>	TAPAN KAKATI <b>Versus</b> BHANITA DAS		
39	<a href="#">CrI.Rev.P./304/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(CrI.)/196/2024</a>	TAPAN KAKATI <b>Versus</b> BHANITA DAS H	MR. B CHOWDHURY	
40	<a href="#">I.A.(CrI.)/250/2025</a> FIXED in Bail Appln./686/2025	TAPAN KAKATI <b>Versus</b> BHANITA DAS MD SALIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR JULFIKAR ALI	PP, ASSAM

**WITH**  
[Bail Appln./686/2025](#)

SALIM KHAN  
**Versus**  
THE STATE OF ASSAM

MR. Y S MANNAN  
MR. J ALI

PP, ASSAM

**HEARING**

- 41 [Crl.Pet./131/2022](#)  
WITH LCR 1 FILE(SCANNED  
COPY), FIXED
- NAQUEEB AHMED @ NAQUEEB AHMED @  
NANU  
**Versus**  
THE STATE OF ASSAM AND ANR
- MR G CHOUDHURY  
MR. A B T HAQUE  
MS. S AHMED  
MR. ARIF AHMED
- MR. T H HAZARIKA (r-2)  
MR M CHETIA (r-2)  
MR. A RASHID (r-2)  
MR. K ISLAM(r-2)  
MR. N AHMED (r-2)  
PP, ASSAM
- 42 [Crl.A./130/2023](#)  
2 Y 11 M 25 D:WITH LCR 3 FILES,  
B/O
- MONSER ALI  
**Versus**  
THE STATE OF ASSAM
- MR A SHARMA  
MR F HAQUE  
MR. S K M ALOMGIR  
MR A ISLAM
- PP, ASSAM
- 43 [Crl.Pet./485/2023](#)  
WITH LCR 1 FILE, FIXED
- DIMBESWAR BURAGOHAIN  
**Versus**  
THE STATE OF ASSAM AND ANR
- MR T RAJBONGSHI  
MR. B P SINHA
- MR. D GOGOI (R-2)  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR B D DAS	12-03-2025	To	21-03-2025
5)	MR. S K SINHA	10-03-2025	To	20-03-2025
6)	MR. J P SHARMA	08-03-2025	To	25-03-2025
7)	MD. H BHUYAN	11-03-2025	To	30-04-2025
8)	MS S DAS	11-03-2025	To	21-03-2025
9)	MS. S SARMA	20-03-2025	To	21-03-2025
10)	MR I RAFIQUE	14-03-2025	To	04-04-2025
11)	MS. B BHUYAN	17-03-2025	To	21-03-2025
12)	MS. S G BARUAH	17-03-2025	To	21-03-2025
13)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
14)	MR. A K DAS	18-03-2025	To	01-05-2025
15)	MR D BARUAH	20-03-2025	To	29-03-2025
16)	MR. M K CHOUDHURY	20-03-2025	To	20-03-2025
17)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
18)	MR. DITUL DAS	19-03-2025	To	20-03-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,20th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./701/2025</a> BA 3947/2024(D/O), BA 3872/2024(D/O), WITH OFFICE NOTE, FIXED	SHAMBHU DEBBARMA <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS J SINGPHO S K DAS	SC, NCB
	<b>WITH</b>			
2	<a href="#">Bail Appln./607/2025</a>	ALENDRA DEBBARMA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM SC, NCB
3	<a href="#">Bail Appln./803/2025</a>	RIDIP DEURI @ DEORI <b>Versus</b> THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM
4	<a href="#">Bail Appln./805/2025</a>	AYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR D MEDHI MR. S SARKAR	PP, ASSAM
5	<a href="#">Bail Appln./807/2025</a>	SRI JAYANTA GHARPHOLIA <b>Versus</b> THE STATE OF ASSAM	MR. S J SARMAH MR. M P BORAH	PP, ASSAM
6	<a href="#">Bail Appln./808/2025</a>	RUHUL AMIN @ RUHUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
7	<a href="#">Bail Appln./810/2025</a>	BABUL DEHINGIA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
8	<a href="#">Bail Appln./812/2025</a>	SIHAB UDDIN @ SIYAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS A DAS MS A BORAH MR. A K DAS	PP, ASSAM
9	<a href="#">Bail Appln./813/2025</a>	PROBIN BORI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P DAS MS N BARUAH	PP, ASSAM
10	<a href="#">Bail Appln./816/2025</a>	AMDADUL ISLAM @ BABUL <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
11	<a href="#">Bail Appln./819/2025</a>	SAMINDRA PATHAK @ SOMENDRA PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

12	<a href="#">Bail Appln./821/2025</a>	SOFIKUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
13	<a href="#">Bail Appln./824/2025</a> B/O	NAZRUL ALI @ NAZRUL ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
14	<a href="#">Bail Appln./826/2025</a>	JEHARUN KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN MR. N ISLAM	PP, ASSAM
<b>MOTION</b>				
15	<a href="#">Crl.Pet./1172/2024</a>	SIBA KUMAR BORDOLOI <b>Versus</b> PREEYA DEVI AND ANR	MS A HUSSAIN MR. M A LASKAR S AHMED	PP, ASSAM
16	<a href="#">Crl.Pet./65/2025</a> FIXED	LALBAHADUR SK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
17	<a href="#">Crl.Rev.P./83/2025</a>	SHAHNOWAZ KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY B C PAUL MS. M BORA DR. B. C. BORAH	PP, ASSAM
18	<a href="#">Crl.Rev.P./84/2025</a>	MUDIT DUGAR <b>Versus</b> NISHA SHYAMSUKHA	MR. A K PURKAYASTHA MR. S SHARMA N KUMARI	
19	<a href="#">Crl.Rev.P./85/2025</a>	GIRINDRA MISRA <b>Versus</b> SMTI SURAVI SARMA	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	
20	<a href="#">Crl.Pet./340/2025</a>	MD MOSTAFIZUR ROHOMAN @ MUSTAFIJUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
21	<a href="#">Crl.Pet./341/2025</a>	BABUL AHMED SODIAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J ISLAM MS LR KHANAM	PP, ASSAM
22	<a href="#">Crl.Pet./342/2025</a>	ABDUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MD. A H LASKAR MR. A T H AHMED	PP, ASSAM
23	<a href="#">Crl.Pet./343/2025</a>	DEBASISH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI MS. S NATH	PP, ASSAM
24	<a href="#">Crl.Pet./344/2025</a>	RAFIQUE HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
25	<a href="#">Crl.Pet./345/2025</a>	ANOWAR HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
26	<a href="#">Crl.Pet./347/2025</a>	ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR S J SHAMIM MR ROBIUL HOQUE	PP, ASSAM
27	<a href="#">AB/632/2025</a>	ABDUL WADUD ALI SK @ WADUR ALI SK <b>Versus</b> THE STATE OF ASSAM	MD. A H LASKAR MR. A T H AHMED	PP, ASSAM
28	<a href="#">AB/633/2025</a>	TAFAJUL ISLAM @ TAFAJUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
29	<a href="#">AB/643/2025</a>	SYEDA MAZIDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH MR P H KONWAR	PP, ASSAM
<b>ADMISSION</b>				
30	<a href="#">Crl.Pet./982/2022</a> FIXED	KASIREDDY RAVI SANKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM

31	<b>WITH</b> <a href="#">Crl.Pet./981/2022</a>	KASIREDDY RAVI SANKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
32	<a href="#">Crl.Pet./1219/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ANU PEGU AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G JALAN	MR. K MOHAMMED (R-2) PP, ASSAM
33	<a href="#">Crl.Pet./1413/2023</a> FIXED	JAYANTA BARUAH AND ANR <b>Versus</b> NAZIR HUSSAIN SARKAR	MR P KATAKI MRS R BEGUM MS N KASHYAP	MR. M ALI MR. J. ISLAM MR J. E. SARKAR
34	<a href="#">Crl.Rev.P./216/2024</a> WITH LCR 4 FILES, FIXED	MRINAL BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	MR. G K GUPTA (R-2) PP, ASSAM
35	<a href="#">Crl.Pet./156/2025</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SIRAJ UDDIN AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
36	<a href="#">Bail Appln./673/2025</a> WITH OFFICE NOTE, FIXED	HAKIM MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN MR. ABU LAISE	PP, ASSAM
<b>BAIL HEARING</b>				
37	<a href="#">AB/1532/2024</a> AB 1663/2024(D/O), FIXED	MAINUL HOQUE MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MRS. M A OZAH (R-2) PP, ASSAM
38	<a href="#">AB/3422/2024</a> FIXED	ASAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. M HOQUE	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
39	<a href="#">AB/292/2025</a> B/O	REJUWAN AHMED <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MS. J AHMED	PP, ASSAM
40	<a href="#">AB/542/2025</a> FIXED	SRI PRITAM GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH NAYANMONI KALITA	PP, ASSAM
<b>ORDERS</b>				
41	<a href="#">Crl.Pet./5/2025</a> FIXED	INAMUL HASAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
42	<a href="#">Crl.Pet./145/2025</a> FIXED	SRI PARTHA PRATIM DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S D ROY MS K DEKA	
43	<a href="#">I.A.(Crl.)/166/2025</a> WITH LCR 3 FILES, OFFICE NOTE, P.B.-1, FIXED <b>in</b> CrI.A./253/2022 <b>WITH</b> <a href="#">Crl.A./253/2022</a>	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. M AHMED (r-2) MD I H LASKAR (r-2) PP, ASSAM
<b>HEARING</b>				
44	<a href="#">Crl.A./25/2023</a> <u>2 Y 2 M 9 D</u> :WITH LCR 4 FILES	JAGADISH BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN G UDDIN MR. T HUSSAIN MR. T HUSSAIN MS N DEKARAJA MS. P ADHIKARI MR P AGARWAL MR A K AZAD MR A H SARKAR	MR. K P PATHAK(AMICUS CURIAE) PP, ASSAM

45	<a href="#">CRL.A(J)/94/2023</a> WITH LCR 4 FILES, P.B.-1, FIXED	RAKESH CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/767/2023</a> in CRL.A(J)/94/2023	RAKESH CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
46	<a href="#">Crl.Pet./406/2024</a> WITH LCR 1 FILE, FIXED	MANARANJAN BRAHMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI MR J DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR B D DAS	12-03-2025	To	21-03-2025
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17)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
18)	MR. DITUL DAS	19-03-2025	To	20-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,20th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-II AND III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/1738/2022</a> FIXED	SAFIRAN NESSA @ SAFIJAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. D K KOTOKY (R-9) MR. S K MEDHI (R-3) MR. N D SARMA (R-9) A RAHMAN (R-9)
2	<a href="#">WP(C)/6471/2022</a> FIXED	RAMAKANTA DAIMARY AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
3	<a href="#">WP(C)/2586/2023</a> FIXED	MUKUTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI	GA, ASSAM MR. S R BORUAH , ( R- 3 & 4) SC, SEC. EDU. SC, REVENUE SC, FINANCE
4	<a href="#">WP(C)/471/2024</a> FIXED	CHANDAN KAIRI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
5	<a href="#">WP(C)/3224/2024</a> FIXED	ARJUN DAS AND 26 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MRS. K DEVI MR. A DEKA MS S A KHALIFA N GAUTAM	SC, AHSEC SC, SEC. EDU.
6	<b>WITH</b> <a href="#">WP(C)/3264/2024</a>	KALYAN KISHORE NATH AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
7	<b>WITH</b> <a href="#">WP(C)/3265/2024</a>	ABUL HUSSAIN AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
8	<b>WITH</b> <a href="#">WP(C)/3294/2024</a>	LAKHIMAI DUTTA AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
9	<b>WITH</b> <a href="#">WP(C)/3298/2024</a>	BHUMIDHAR ROY AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.

10	<b>WITH</b> <a href="#">WP(C)/3855/2024</a>	DULUMONI BORAH AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, AHSEC SC, SEC. EDU.
11	<a href="#">WP(C)/4197/2024</a> FIXED	JINTU MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU MRS. S KHATANIAR (R-5)
12	<a href="#">WP(C)/4499/2024</a> B/O	JATINDRA NATH DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D DEKA	SC, SEC. EDU. SC, FINANCE
<b>ORDERS</b>				
13	<a href="#">WP(C)/7105/2021</a> FIXED	MD. FAJAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM M R Sharma	MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ MR. M SARMA (r-7) MS. ANASUYA C SC, SEC. EDU.
14	<a href="#">WP(C)/5883/2024</a> B/O	RANUMA AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU.
15	<b>WITH</b> <a href="#">WP(C)/5957/2024</a>	MD. AFZAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, SEC. EDU.
16	<b>WITH</b> <a href="#">WP(C)/6107/2024</a>	ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, SEC. EDU.
17	<a href="#">WP(C)/5931/2024</a> B/O	PHANI RAM KUMAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU.
18	<a href="#">WP(C)/6176/2024</a> B/O	BIJOY KR DEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU.
19	<a href="#">WP(C)/6202/2024</a> B/O	JYOTI PRASAD BARUAH AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU.
20	<a href="#">I.A.(Civil)/384/2025</a> FIXED in <a href="#">WP(C)/6875/2024</a> <b>WITH</b> <a href="#">WP(C)/6875/2024</a>	SRI JADAV BHUYAN <b>Versus</b> MOON KR. TAID  MOON KR. TAID <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR J PAYENG G. R. SINGHA  MR J PAYENG MS A PAYENG	SC, ELEM. EDU   SC, ELEM. EDU MR. N BORAH(R-6) G. R. SINGHA (R-6)
<b>HEARING</b>				
21	<a href="#">WP(C)/1055/2022</a> PART-HEARD	SMTI. ARATI BHAR AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
22	<a href="#">WP(C)/287/2014</a>	DEBAJIT PHUKAN and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 39 ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE	MR.C BARUAH MR.K N CHOUDHURY(R-4to36&38to40) MSB DEVI GA, ASSAM SC, APSC MR.M MAHANTA(R-4to36&38to40) MS.A VERMA MR.B GOGOI SC, FINANCE MR.A DEKA(R-4to36&38to40) MR.B K KASHYAP(R-4to36&38to40)

23	<b>WITH</b> <a href="#">WP(C)/7397/2013</a>	ABANI PHUKAN and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 43 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MS. L DAS(R-2,4) MR.A CHETRY MS.P KHOOND MR A CHAKRABORTY (R-2,4)	GA, ASSAM SC, APSC MR. N ALAM MR.S U AHMED SC, FINANCE
24	<a href="#">WP(C)/5325/2014</a>	INDIAN OIL CORPORATION LTD. IOCL and 27 ORS, <b>Versus</b> THE UNION OF INDIA and 3 ORS,	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.C BARUAH MR.K N CHOUDHURY MR.S C KEYAL C.G.C. MS.R DEKA MR.D BORAH(R-4) MR.P P MEDHI SC, I O C ASSTT.S.G.I. MS.R KAKATI SC, HIGHER EDUCATION
25	<a href="#">WP(C)/3864/2017</a>	DR. BISWAJIT SARMA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	SC, HIGHER EDUCATION
26	<b>WITH</b> <a href="#">WP(C)/6604/2022</a>	DR. BISWAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. I CHOUDHURY MS M DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, HIGHER EDU SC, AG
27	<a href="#">WP(C)/508/2018</a>	BIJIT KUMAR RAY <b>Versus</b> THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
28	<a href="#">WP(C)/3190/2018</a> WITH WP(C)/868/2016 (D/O)	WALIA MURSHIDA HUDA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MR I RAFIQUE MRS S A CHOUDHURY MR. M A CHOUDHURY MR D DEKA MR. M A CHOUDHURY MS S BARUAH MR. DIPJYOTI DEKA	MR. N C DAS MR A DAS SC, N M C SC, HEALTH SC, HEALTH
29	<a href="#">WP(C)/5948/2018</a>	MAHALLE MANOJ JANARDAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. D BARUA MR M H AHMED MRS. B CHAKRABORTY I AMIN MS. K BORKATAKI	ASSTT.S.G.I.
30	<a href="#">WP(C)/780/2020</a>	HITESH ROY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	SC, ELEM. EDU SC, FINANCE
31	<a href="#">WP(C)/4004/2020</a> FIXED	DILIP KUMAR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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18)	MR. DITUL DAS	19-03-2025	To	20-03-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,20th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
1	<a href="#">WP(C)/2050/2016</a> BY SLIP	PRADIP SAIKIA <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	C.G.C. MR.S S ROY ASSTT.S.G.I.
2	<a href="#">WP(C)/7499/2018</a> BY SLIP	DINESH CH. SARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
<b><u>HEARING</u></b>				
3	<a href="#">WP(C)/1790/2022</a> PART-HEARD	UDIT NARAYAN PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM MR. A BHATTACHARYA (R-7) MS. K MALAKAR (R-7) MR. A BHATTACHARJEE (R-7)
4	<a href="#">WP(C)/3320/2018</a>	BHASKAR PRATIM KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, APDCL
5	<a href="#">WP(C)/3427/2020</a> FIXED	NO. 055130963, SRI HIREN BORO <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS. B SARMA ASSTT.S.G.I.
6	<b>WITH</b> <a href="#">WP(C)/2601/2020</a>	NO. 055132021 PRADIP UPADHYAY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
7	<b>WITH</b> <a href="#">WP(C)/3053/2020</a>	NO. 015134702 NABA KALITA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P MAZUMDER MR. S CHOUHAN	MR. U K GOSWAMI ASSTT.S.G.I.
8	<b>WITH</b> <a href="#">WP(C)/3264/2020</a>	NO.055131006 BIJAY BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. D C BORAH ASSTT.S.G.I. MR. B C BORAH, CGC
9	<b>WITH</b> <a href="#">WP(C)/4556/2020</a>	NO. 065133056 CT/GD SRI BALINDRA @ BALINDER DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS J SARMAH ASSTT.S.G.I.

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**[ For Thursday,20th March 2025]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Pet./368/2017</a> WITH LCR 2 FILES(SCANNED COPY)	MST. HAFIJA BEGUM BARBHUIYA @ HAJAN BIBI and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.S ROY MR.M H LASKAR	MR. U N CHETIA MR. T HALOI M. HOSSAIN (R-2,3) PP, ASSAM
2	<a href="#">Crl.Pet./709/2018</a>	DIPANKAR DAS AND ANR. <b>Versus</b> STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR R K MOUR MR. B DEKA MR P DAS	MR. P P DUTTA(R-2) MR. A BORUA MR T GOGOI MS P SARMA MS P SARMA MS. P P DAS(R-2) PP, ASSAM
3	<a href="#">Crl.Pet./944/2019</a> FIXED	ABHIJIT CHUTIA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K MUNIR MR. P HAZARIKA MR. P K MUNIR	MR. B K GOGOI PP, ASSAM
4	<b>WITH</b> <a href="#">Crl.Pet./1461/2019</a>	BHULA TAMULY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR D MAHANTA	MR. B K GOGOI MR. B K GOGOI MR. A D CHOUDHURY MR. G TAMULI PP, ASSAM
<b>ORDERS</b>				
5	<a href="#">Crl.Pet./963/2018</a>	PREMALATA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM MR. R ALI	PP, ASSAM
<b>HEARING</b>				
6	<a href="#">Crl.A./51/2012</a> WITH LCR 6 FILES	TANURAM PEGU <b>Versus</b> STATE OF ASSAM	MR.G C PHUKAN MR.S SAHU	PP, ASSAM
7	<a href="#">Crl.A./58/2012</a> WITH LCR 4 FILES	MD. JAYNUR ALI @ JAYNUR RAHMAN, <b>Versus</b> THE STATE OF ASSAM,	MR.S C BISWAS MR.J C BARMAN MS.M SARMAH MR.F HAQUE	
8	<b>WITH</b> <a href="#">Crl.A./131/2012</a>	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	PP, ASSAM

9	<a href="#">Crl.Rev.P./266/2012</a> WITH LCR 4 FILES	SANJIV BORAH and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.R DUTTA MRS.M BORAH MR.S J SARMA MS.J CHETRY MS.A GOGOI	PP, ASSAM
10	<a href="#">Crl.Rev.P./325/2012</a> WITH 1 P.B.	CHANDRAKANT P PARATE <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI.	MR Z ALAM MS.R BEGUM MRU SARMA MRU SARMA MS.M R DAS MS. S NAZNEEN MR. P BORGHAIN MRS.U ZEEHAM	SC, CBI
11	<a href="#">Crl.Rev.P./329/2012</a> WITH LCR 4 FILES	APURBA KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM	MR.B K SEN MR.S BHATTACHARJEE MR.S DEY	PP, ASSAM
12	<a href="#">Crl.Rev.P./330/2012</a> WITH LCR 3 FILES	RASOI LIMITED <b>Versus</b> THE STATE OF ASSAM	MR.B K SINGH MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
13	<a href="#">Crl.Pet./407/2013</a> FIXED	RANADHIR SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	PP, ASSAM
14	<a href="#">Crl.Pet./944/2014</a> FIXED	M/S SHIV-VAN OIL and GAS EXPLORATION SERVICES LTD. and 3 ORS. <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR.R SARMA MR.D DAS MR.R B PHOOKAN	MR.S SARMA MR.A DHAR MR.J ROY PP, ASSAM MS.S KAKATI
	<b>WITH</b>			
15	<a href="#">Crl.Pet./943/2014</a>	M/S SHIV-VAN OIL and GAS EXPLORATION SERVICES LTD. and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.D DAS MR.R B PHOOKAN	MR.S SARMA MR.A DHAR MR.J ROY PP, ASSAM MS.S KAKATI
16	<a href="#">Tr.P.(Crl.)/29/2019</a>	KAUSHIK KALITA <b>Versus</b> SMT. RUPAMONI KALITA	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. A CHAMUAH MR H AGARWAL MS. S NEWAR MS. M K BROWN MS. J GAYAN	MS. K PHUKAN ( Legal Aid Counsel )
17	<a href="#">Crl.Pet./774/2019</a>	JAJNESWAR RAJKHOWA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR J CHUTIYA MS. S KEMPRAI PP, ASSAM
	<b>WITH</b>			
18	<a href="#">Crl.Pet./34/2019</a>	JAJNESWAR RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR J CHUTIYA MR. P KATAKI (R2) MRS R BEGUM (R2) MS. S KEMPRAI MS. M DEVI (R2) PP, ASSAM
19	<a href="#">Crl.Pet./868/2019</a> WITH LCR 2 FILES	MD. SAMED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M P CHOUDHURY MR. S BATHARI	MR. N K KALITA PP, ASSAM
20	<a href="#">Crl.Pet./928/2019</a> WITH LCR 1 FILE	GOUTAM KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH	MR A SHARMA PP, ASSAM
21	<a href="#">Crl.Pet./938/2019</a>	SMTI. RATNA DUSAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DHAR MRS. R RONGMEI	MR. S P CHOUDHURY MR. A S DHILLON MR DIFENSO M PP, ASSAM
22	<a href="#">Crl.Pet./970/2019</a> WITH LCR 1 FILE	CASIO KARAN PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K CHOUDHURY MR P BHARDWAJ	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK PP, ASSAM

23	<a href="#">Crl.Pet./973/2019</a>	MRINAL KANTI DAS <b>Versus</b> IRA DAS AND 2 ORS.	MR. P K ROYCHOU DHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	MR. D NATH PP, ASSAM (R3)
<b>WITH</b>				
24	<a href="#">Crl.Pet./198/2019</a>	MRINAL KANTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOU DHURY MR. N G KUNDU MR G DEKA	MR. S C BISWAS PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/684/2019</a> in <a href="#">Crl.Pet./198/2019</a>	MRINAL KANTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOU DHURY	PP, ASSAM
25	<a href="#">Crl.A./106/2020</a> WITH LCR 2 FILES	SRI BIRENDRA NATH BHUYAN <b>Versus</b> SRI KUMUD BORA	MR. K K DEY MR V K BAROOAH	MR. P P DUTTA MR. A BORUA MR T GOGOI

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